

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 05 OF 2016 &
IA NOS. 531 OF 2016, 309 OF 2017 & 504 OF 2018

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Singareni Collieries Co. Ltd & Ors.

...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. KV Balakrishnan
Mr. Rahul Kumar Sharma for R-1

Mr. D. Bharathi Reddy for R-2

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **30.10.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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